

**THE PUNJAB GENERAL SALES TAX (AS IN FORCE IN THE  
UNION TERRITORY OF CHANDIGARH) REPEAL ACT, 2005**

**48 of 2005**

**[14th December, 2005]**

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**[14th December, 2005]**

An act to repeal the Punjab General Sales Tax Act, 1948, as in force in the Union Territory of Chandigarh. Be it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:--

**1. Short title :-**

Section This Act may be called the Punjab General Sales Tax (As in force in the Union territory of Chandigarh) Repeal Act, 2005.

**2. Repeal of Punjab Act 46 of 1948 :-**

Section The Punjab General Sales Tax Act, 1948, as in force in the Union territory of Chandigarh, is hereby repealed.